

14


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

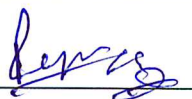
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.09.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 850/252/HDB/2018
NAME OF THE COMPANY	Apps HR Services Pvt Ltd
NAME OF THE PETITIONER(S)	Apps HR Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VASANTH KUMAR BAJAJ	PCS	9749780099	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rajeev Ratna on behalf of B. Jithender Case	Adv	9533634522	

ORDER

Learned PCS Mr.Vasanth Kumar Bajaj present for Applicant.
Learned counsel Mr.Rajeev Ratna present on behalf of
Mr.B.Jithender for ROC.

Applicant filed proof of service of notice on ROC.

ROC report filed.

Applicant is directed to file IT Returns for the financial year
2014-15.

Applicant filed affidavit regarding deposit of money during
demonetization period.

List the matter on 05.10.2018.


MEMBER JUDICIAL